



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND
COURT NO: 1**

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 2 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/166/2022 FIXED (HEARING)	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
2	WA/283/2023 FIXED (HEARING)	DILIP BARMAN AND 19 ORS. Versus THE UNION OF INDIA AND 4 ORS. A	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
- FOR ORDERS -				
3	WA/8/2023	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	ASSTT.S.G.I.	
4	Cont.Cas(C)/561/2023	UNION OF INDIA AND 2 ORS. Versus PALLAV GPAL JHA, IAS	MRS. A GAYAN	
5	I.A.(Civil)/926/2023 in WA/1511/2023	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.

	WITH WA/1511/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
	WITH I.A.(Civil)/1513/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
6	I.A.(Civil)/1457/2023 in WA/5288/2023	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. M R KHANDAKAR (R-6) GA, ASSAM
	WITH WA/5288/2023 (Filing Number)	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 5 ORS. B	MR. R ISLAM	
7	I.A.(Civil)/2177/2023 in WA/7997/2023	LAL BIAKTHANGI RALTE AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO
	WITH WA/7997/2023 (Filing Number)	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	
8	I.A.(Civil)/2366/2023 WITH PIL/55/2017 (D/O) in PIL/55/2017	MS. ABANTEE DUTTA, Versus THE STATE OF ASSAM and 9 ORS.	MR. V RAJKHOWA MR A.J.SARMA	GA, ASSAM SC, HEALTH
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
10	WA/344/2023	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
11	WP(C)/5313/2023	RAHUL MASHAHARY Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. A R SIKDAR J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR. N K MURRY MR. S I TALUKDAR MR S A REEYAZ J A SIKDAR	SC, PNB
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANCE COMPANY LIMITED	MR. S C KEYAL	
13	WA/315/2023	PARIKHIT MILI AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS. A	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
14	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN
15	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

16	PIL/28/2023	BRIJBHUSHAN DAUNDIYAL Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA
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- ADMISSION WITH NOTICE SERVED - REPLY FILED -

17	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
18	PIL/43/2022	BIBHASH PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3976/2019 FIXED, WITH LCR	NURUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D P MANDAL MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/6306/2019 FIXED	SAMSUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8793/2019 B/O, WITH LCR	ABDUL MATLEB @ ALI @ MATLEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	W.P.(CrI.)/32/2023	JYOTSNA BEGAM Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM DY.S.G.I.
5	W.P.(CrI.)/33/2023	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM
6	WP(C)/980/2023 FIXED	MUSSTT ADURI KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/1151/2023 FIXED	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/1398/2023 FIXED	MUSSTT AMENA @ AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/4080/2023 B/O	ALASA @ ALESA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU MR A. ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4273/2023 FIXED	RABIA KHATUN @ RABIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4770/2023 FIXED	BIMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5350/2023	MD. ABDUL SALAM @ ABDUSH SALAM Versus UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5361/2023	KACHIM ALI @ MD KASIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5362/2023	MD. HANIF MANDAL @ HANIF ALI Versus THE UNION OF INDIA AND 4 ORS	MD S HOQUE MR M HOQUE MR. R A CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/5365/2023	NEKIBA BEGUM @ NEKIMAI BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
16	WP(C)/2022/2018 FIXED, WITH LCR	MANOWARA BEGUM @ MANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MRS. K DEVI MR K DAS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/2657/2018 FIXED, WITH LCR	SAHIDA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/5407/2019 FIXED, WITH LCR	NAZRUL HAQUE @ NURJUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
19	WP(C)(Suo Moto)/1/2023	XXXXXX Versus IN RE- MD. ABDUL JABBAR @ JABBAR ALI	MR H K DAS SC, GHC	
20	WP(C)/7733/2019 FIXED	ANANTA PURKAYASTHA Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS. J PAUL MRS. M HORE MS S BHOWMICK MS M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/8011/2022 FIXED, WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

22	WP(C)/2174/2023 FIXED, WITH LCR	MANTI MALLAH @ MALOTI DEVI MALLAH @ MONTI DEVI @ MOLOTI DEVI MALLAH Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MD A RAHMAN MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/3764/2023 FIXED, WITH LCR	ZEHERUL ISLAM @ JEHERUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/3816/2023 FIXED, WITH LCR	MD. TAKBIL ALI Versus THE UNION OF INDIA AND 6 ORS	MR S MUKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/4941/2023 FIXED	BHUPEN BARMAN AND 3 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
WITH				
26	WP(C)/4592/2023	BIPUL NATH AND 23 ORS Versus BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, BSNL
WITH				
27	WP(C)/4942/2023	DAMBARU CHUTIA AND 2 ORS. Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL

ORDERS

28	W.P.(CrI.)/31/2023 FIXED	ABED ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM
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HEARING

29	WP(C)/151/2019 FIXED, WITH LCR	JONMONI BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR H K BARUAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/6424/2019 FIXED, WITH LCR	ANJUMA BIBI @ AZUMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023

9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 AB/3158/2023	IKBAL HUSSAIN @ IKABAL HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR M Z SHAH	PP, ASSAM
2 AB/3165/2023	HUSSAIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
3 WP(C)/4706/2023 FIXED	SOKILA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
4 WP(C)/4850/2023 FIXED	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
5 WP(C)/4907/2023 FIXED	SIDDHARTHA SANKAR CHAKRABORTY AND 24 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG SC, GAD SC, FINANCE
6 WP(C)/5098/2023 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. RASHIDUL ISLAM	SC, ELEM. EDU
7 WP(C)/5288/2023	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	SC, INDUSTRIES AND COMMERCE
8 WP(C)/5293/2023	BINAPANI RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, HEALTH
9 WP(C)/5302/2023	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
10 WP(C)/5321/2023 B/O	BIKASH SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE

11	WP(C)/5326/2023	KAMAKHYA PRASAD SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, A G V B
12	WP(C)/5341/2023	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS S K DAS	SC, ELEM. EDU SC, AG SC, FINANCE
13	WP(C)/5346/2023	PUJYA KUMAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
14	WP(C)/5359/2023	SMTI SEEMA MAZUMDAR SAIKIA @ SIMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MR. B KHATONIAR	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, TREASURY SC, PNB
<u>ADMISSION</u>				
15	WP(C)/2837/2017 FIXED	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
16	WP(C)/3387/2021 FIXED	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
17	WP(C)/4211/2021 FIXED	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
18	WP(C)/4245/2021 B/O	KARUNA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
19	WP(C)/4672/2021 B/O	TINGNEIKHOWL Versus THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
20	WP(C)/515/2022 FIXED	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
WITH				
21	WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
22	WP(C)/6478/2022 FIXED	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I

23	WP(C)/6481/2022 FIXED	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
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BAIL HEARING

24	AB/2887/2023 WITH OFFICE NOTE, FIXED	MD FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
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ORDERS

25	WP(C)/6819/2021 FIXED	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.
26	WP(C)/4477/2023 FIXED	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
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11)	MR J C BORAH	11-09-2023	To	22-09-2023
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13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4953/2023 FIXED	MAJIBAR RAHMAN AND 87 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE SC, FOREST SC, BTC
2	WP(C)/5277/2023 B/O	AZAD ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M AHMED MR A. ALI	SC, P AND R.D. GA, ASSAM
3	WP(C)/5292/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD
4	WP(C)/5295/2023	MD SUKKUR ALI Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E
5	WP(C)/5306/2023	AZIM UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE
6	WP(C)/5311/2023	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E
7	WP(C)/5312/2023	RUPAN MAZUMDER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAJUMDAR MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	DY.S.G.I.
8	WP(C)/5316/2023	PHULEN CHANDRA BARO AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	GA, ASSAM SC, BTC SC, FOREST
9	WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC. REVENUE
10	WP(C)/5328/2023	ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH	GA, ASSAM
11	WP(C)/5331/2023	AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM

12	WP(C)/5339/2023	MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, FINANCE SC, REVENUE
13	WP(C)/5364/2023	ABDUL KASHEM AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, CO OP GA, ASSAM
14	WP(C)/5368/2023	KHAGARU BAISHYA AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM SC, REVENUE
ORDERS				
15	Cont.Cas(C)/673/2022	M/S DULAL DUTTA Versus ALAK JYOTI DAS	MR U S BORGOHAIN MR. R B GOHAIN	MR. D NATH
16	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
17	Cont.Cas(C)/151/2023	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	
18	Cont.Cas(C)/557/2023	SHRI BASDEO Versus PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	
19	Cont.Cas(C)/560/2023	RAJIB BAROOAH Versus SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	
20	WP(C)/4700/2023 FIXED	AGATHA PATWAT AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, NHIDC SC, REVENUE SC, FOREST SC, POWER GRID

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 7

[COMMERCIAL APPELLATE DIVISION BENCH

RESPECTIVE SPECIAL DIVISION BENCH AND
SINGLE BENCH OF HONOURABLE MR. JUSTICE
M. CHOUDHURY WILL SIT AFTER RISING OF
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	FAO/61/2023	NORTH CACHAR CEMENTS LIMITED AND ANR. Versus INSTAKART SERVICES PRIVATE LIMITED	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2716/2023 in FAO/61/2023	NORTH CACHAR CEMENTS LIMITED AND ANR Versus INSTAKART SERVICES PRIVATE LIMITED	MR. S P ROY JYOTISH DAS MS P DEY	

LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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19)	MR. T ISLAM	04-09-2023	To	22-09-2023



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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R SURANA AND HONOURABLE
MR. JUSTICE M. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./50/2023	XXXXXXX Versus XXXXXXX	MR P R SARMA MR D MEDHI	
2	Mat.App./53/2023	XXXXXXX Versus XXXXXXX	MR T H HAZARIKA MR M CHETIA MR A RASHID	
3	Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/845/2023 in Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4	Crl.A./335/2023	DIPURAJ LAHON Versus THE STATE OF ASSAM AND ANR.	MR. C BORUAH MR. DITUL DAS MR. R BORO MR A BORUAH	PP, ASSAM
5	Crl.A./338/2023	MD. ISHAMUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/856/2023 in Crl.A./338/2023	MD. ISHAMUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
6	CRL.A(J)/98/2022 2 Y 8 M 16 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM

7	I.A.(CrI.)/407/2023 Q Y 4 M 10 D :WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./167/2023 WITH CrI.A./167/2023	REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
		REKHMAL ALI BARBHUIYA @ MD. REKHMAL ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
		HEARING		
8	CrI.A./47/2022 1 Y 7 M 25 D :WITH LCR 8 FILES, P.B.-2, B/O WITH I.A.(CrI.)/125/2022 in CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
		UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
9	CrI.A./321/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, B/O WITH I.A.(CrI.)/769/2022 in CrI.A./321/2022	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
		ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2876/2023 FIXED	SRI MOHET HOJAI Versus THE UNION OF INDIA	MR D TALUKDAR MR P CHOUDHURY	SC, ED
2 Bail Appln./3089/2023 FIXED	JITEN BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
3 Bail Appln./3110/2023 FIXED	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
WITH I.A.(CrI.)/839/2023 in Bail Appln./3110/2023	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
4 Bail Appln./3230/2023	SHIBA PRASHAD NATH @ SIBO PRASHAD Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
5 Bail Appln./3232/2023	RUPCHAND ALI AHMED @ RATUL Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6 Bail Appln./3233/2023	HIROK JYOTI DEKA Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
7 Bail Appln./3234/2023	SAHAJAN UDDIN @ SAHJAHAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
8 Bail Appln./3235/2023	MD. AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA	PP, ASSAM
9 Bail Appln./3237/2023	SUBANKAR BANERJEE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
10 Bail Appln./3238/2023	DILBAR ALI @ DILBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM

11	Bail Appln./3239/2023	SAURABH KUMAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	Bail Appln./3241/2023	SEKANDER MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S A BARBHUYAN SAMIM RAHMAN SAMIM RAHMAN	PP, ASSAM
13	Bail Appln./3242/2023	EUSUF ALI @ ISMAIL KHAN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
14	Bail Appln./3243/2023	DWIJARAJ ROY CHOUDHURY Versus HIMASRI PATOWARY AND ANR	MR. C K NATH MR. S MUNIR	PP, ASSAM
15	Bail Appln./3246/2023	RAFIKUL AHMED @ BABLA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR SAURAV BAISHYA	PP, ASSAM
16	Bail Appln./3247/2023	RAJESH MAHATO @ RAJESH KUMAR MAHATO Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI C. DEKA	PP, ASSAM
<u>MOTION (AB)</u>				
<u>MOTION</u>				
17	Crl.Pet./410/2023	RAMJAN KHAN Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MR. W RAHMAN	PP, ASSAM
18	Crl.Pet./858/2023 FIXED	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	PP, ASSAM
19	AB/3140/2023 B/O	MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
20	AB/3151/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
21	AB/3155/2023	MAHIBUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	AB/3157/2023	ASHABUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
23	AB/3159/2023	RAHMAN ALI @ RAKMAN ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
24	AB/3169/2023	IBRAHIM ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
25	AB/3172/2023	AJBAHAR MANDAL Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
26	AB/3176/2023	AYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR A N AHMED	PP, ASSAM

ADMISSION

27	Crl.Pet./662/2022 WITH LCR 1 FILE, B/O	SADHANA SARAF @ SADHANA @ SADHNA DEORA AND 2 ORS. Versus DHIRAJ DEORA AND ANR.	MR. S K JAIN MRS B JAIN	MR M RAHMAN (r-1) MS A HUSSAIN (r-1) S AHMED (r-1) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./2917/2022 WITH LCR, OFFICE NOTE, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
29	WITH Crl.Pet./4/2023	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB
30	Bail Appln./2191/2023 WITH LCR FILE, OFFICE NOTE, FIXED	RINA TAMANG Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
31	Bail Appln./2507/2023 FIXED	MD SAHANUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	Bail Appln./2532/2023 FIXED	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
33	Bail Appln./2598/2023 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
34	Bail Appln./2651/2023 FIXED	MD. SHOHID PARAMANIK @ SHOHIT AKTAR PORAMANIK AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
35	Bail Appln./2660/2023 WITH OFFICE NOTE, FIXED	FAIJUR BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
36	Bail Appln./2723/2023 WITH OFFICE NOTE, FIXED	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
37	Bail Appln./2793/2023 WITH OFFICE NOTE, FIXED	TAJMUL ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
38	Bail Appln./2912/2023 FIXED	SONDIP SORONGPHANGSA @ SANDIP SORONGPHANGSA AND ANR. Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS S.DAS	PP, ASSAM
39	WITH Bail Appln./2903/2023	BIRAJ GAUR @ BIRAJ GORE @ BIRJU GOUR Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI	PP, ASSAM
40	Bail Appln./3003/2023 FIXED	ABADAT ALI AHMED @ ABADAT ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
41	Bail Appln./3136/2023	GULSHAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/2924/2023 FIXED	ADAM ALI @ ADOM ALI Versus THE STATE OF ASSAM	MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM

43	AB/2927/2023 FIXED	JAYFUL NESSA Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
44	AB/2959/2023 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
45	Crl.A./287/2022 O Y 11 M 18 D :WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/683/2022 in Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
46	I.A.(Crl.)/749/2022 in Crl.Rev.P./9930/2022 WITH Crl.Rev.P./9930/2022 (Filing Number)	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR. SADDAM HUSSAIN Versus AMINA KHATUN	MR. L R MAZUMDER MR. A ISLAM MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM MR A ALI MS. M KHATUN
47	Crl.Pet./92/2023	SADDAM HUSSAIN Versus AMINA KHATUN (B) KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY S. TALUKDAR	PP, ASSAM
48	Crl.Pet./449/2023 WITH LCR 1 FILE, B/O	ABHIJIT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MS A BEGUM MR R KASHYAP MR. A AHAD	PP, ASSAM
49	I.A.(Crl.)/591/2023 WITH OFFICE NOTE, B/O in Crl.A./240/2023 WITH Crl.A./240/2023	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR. BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM PP, ASSAM
50	I.A.(Crl.)/644/2023 WITH OFFICE NOTE, B/O in Crl.A./271/2023 WITH Crl.A./271/2023	ABDUS SAMAD Versus THE STATE OF ASSAM ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM PP, ASSAM
51	Crl.Pet./811/2023 WITH LCR 3 FILES, FIXED	HAFIJ ULLAH Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR P DOLEY MR. M AGARWAL	PP, ASSAM
52	Crl.Pet./845/2023 WITH LCR 2 FILES, FIXED	MD. GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023

9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4567/2023 FIXED	KAMALESWAR DUARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	SC, AG (A AND E) GA, ASSAM SC, FINANCE
2	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, B/O	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
3	WP(C)/5088/2023 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	GA, ASSAM
4	WP(C)/5142/2023 FIXED	MUSTAFA AHMED BORBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI MR. R CHOUDHURY	GA, ASSAM SC. MEDICAL
5	WP(C)/5291/2023	DHANANJAY RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. D K NATH	GA, ASSAM SC, PWD
6	WP(C)/5294/2023	IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	SC, REVENUE
7	WP(C)/5296/2023	BIDISHA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR Z HUSSAIN MS B B AHMED	GA, ASSAM SC, P H E
8	WP(C)/5297/2023	SMTI. MADHURIMA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MS. D PATHAK	SC, HEALTH
9	WP(C)/5299/2023	PRANJAL SENAPATI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORO	GA, ASSAM
10	WP(C)/5318/2023	RAMEN DAS @ RAMEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, PWD
11	WP(C)/5319/2023	DIPANKAR KAKOTI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	GA, ASSAM SC, REVENUE
12	WP(C)/5332/2023	JAHANGIR ALOM AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, P H E
13	WP(C)/5336/2023	KALYAN YADAV Versus THE UNION OF INDIA AND 3 ORS.	MR. I CHOUDHURY MR H SARMA P. MEDHI	DY.S.G.I.

14	WP(C)/5344/2023	JAYANTA KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	GA, ASSAM
15	WP(C)/5345/2023	MEERA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM
16	WP(C)/5347/2023	SAMAR CHANDRA DAS @ SAMAR DAS AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, P AND R.D. SC, FINANCE
17	WP(C)/5349/2023	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	GA, ASSAM SC, REVENUE
18	WP(C)/5351/2023	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
19	WP(C)/5354/2023	SMT. MINA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, PWD ROAD GA, ASSAM
20	WP(C)/5356/2023	GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
21	WP(C)/5360/2023	SWMDWN BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY	MS. S SARMA DY.S.G.I.
22	WP(C)/5363/2023	ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR A A DEWAN MS S RAJBONGSHI MR M K DAS MR H A RASHID	SC, CO OP

ADMISSION

23	Arb.P./23/2022 FIXED	SMT. RAJ LAXMI GUPTA Versus SHIVAJI PRASAD AND 4 ORS.	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR. B D DEKA (R1, R3, R4) MR. M DAS (R1, R3, R4) N CHAUDHURY (R1, R3, R4) MR A BHATRA (R1, R3, R4) MR A DEKA (R1, R3, R4)
24	Arb.P./25/2022 WITH OFFICE NOTE	M/S HCC DSD VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A K SAHEWALLA MR. A CHOUDHURY MR. W SHARMA MR P GOGOI	MR H GUPTA SC, RAILWAY
25	WP(C)/1939/2022 B/O	DIPTI RANI DAS @ DIPTY RANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM
26	WP(C)/3053/2022 B/O	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
27	WP(C)/3376/2022	BHOGESWAR BORA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
28	WP(C)/4687/2022 FIXED	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
29	WP(C)/5935/2022	JAHANARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH
30	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION
31	WP(C)/7754/2022 B/O	BIREN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN	SC, AG (A AND E) SC, P W D SC, FINANCE
32	WP(C)/7973/2022 FIXED	BIDYAMANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM

33	WP(C)/246/2023 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. H G HAZARIKA	GA, ASSAM
34	WP(C)/548/2023 FIXED	AZIMUDDIN KHAN Versus THE AIRPORTS AUTHORITY OF INDIA AND 9 ORS.	A N HUSSAIN MS F BEGUM	MR V KUMAR SC, A A I
35	WP(C)/2202/2023	DEEPAMONI HAZARIKA @ DEEPMONI BORA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	GA, ASSAM SC, IRRIGATION SC, FINANCE
36	WP(C)/3780/2023	DHANANJAY DAS AND 9 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	DY.S.G.I.
37	WP(C)/4840/2023 FIXED	BIKI RABHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. R SARMA	MRS S BARUAH DY.S.G.I.
<u>ORDERS</u>				
38	WP(C)/6633/2022 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
39	WITH WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
40	WITH WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
41	WP(C)/8163/2022 FIXED	PRADIP TAMULI AND 9 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. R BORUAH	MRS S BARUAH (R-1) DY.S.G.I.
42	Cont.Cas(C)/498/2023 FIXED	PRANJAL SAIKIA Versus PABAN KUMAR BORTHAKUR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	
43	Cont.Cas(C)/502/2023 B/O	SOURAV ATUL SAIKIA Versus ROHAN KUMAR JHA, IAS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
44	Cont.Cas(C)/519/2023 FIXED	NIVA BAISHYA Versus KASTURI BHARALI	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	
45	Cont.Cas(C)/522/2023 FIXED	KAMAL DIHINGIA Versus PABAN KUMAR BORTHAKUR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	
46	Cont.Cas(C)/523/2023 FIXED	MINTU DAS Versus PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	
47	Cont.Cas(C)/546/2023 FIXED	AZIZUR RAHMAN Versus J. B. AKKA, IAS AND 6 ORS	MR. M ISLAM	
48	Cont.Cas(C)/553/2023	ABDUS SOBUR PRODHANI Versus K S GOPINATH NARAYAN AND ANR.	MR. M AHMED MD I H LASKAR	
49	Cont.Cas(C)/554/2023	SMTI. IRA DEVI SHAH Versus PABAN KUMAR BORTHAKUR, I.A.S.	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./31/2023	M/S CHIRAG ENFIELD AND 3 ORS. Versus SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	
2	WP(C)/5193/2023 FIXED	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
3	WP(C)/5194/2023 FIXED	DESING TEAM NORTH EASTERN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
4	WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	DY.S.G.I. SC, HEALTH
5	WP(C)/5289/2023	GANGA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/5290/2023	RATUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
7	WP(C)/5308/2023	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
8	WP(C)/5317/2023	SAMSUDDIN SK Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
9	WP(C)/5322/2023	DD FISH MARKET AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR G KHANDELIA MR. K DEKA MR R PAUL	GA, ASSAM SC, GDD SC, GMC
10	WP(C)/5330/2023	DIPAK BORAH AND 3 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA	SC, HEALTH

11	WP(C)/5334/2023	M/S BORHULA (S) TEA INDUSTRIES AND ANR Versus THE LABOUR COMMISSIONER, ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	GA, ASSAM SC, PNB
12	WP(C)/5335/2023	MD. ABU BAKKAR SIDDIK AND 21 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. R HAQUE	SC, HEALTH
13	WP(C)/5348/2023	MOHORUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
14	WP(C)/5355/2023	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS J SARMAH	SC, APDCL SC, PWD (BUILDING) SC, REVENUE
ADMISSION				
15	WP(C)/4816/2016	SARAIGHAT BUILDERS PRIVATE LIMITED and 2 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS.	MR. D NANDI MR. K R SURANA MR. D UPAMANYA MS. A CHOUDHURY MS. D SARAF	SC, APDCL MR. P N GOSWAMI
16	WP(C)/3441/2017 FIXED	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MS. S KATAKI	SC, PNRD GA, ASSAM MR. B GOGOI, SC, PWD (BUILDING)
17	WITH WP(C)/3413/2017	M/S. RAMAWTAR AGARWALLA Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA	SC, PNRD GA, ASSAM
18	WP(C)/3277/2021 CAVT. NO.04542/021, WITH OFFICE NOTE	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
19	WP(C)/5378/2021 FIXED	ABUL MANJURUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR N K DEKA MR H BARUAH MR. T K MISRA MR. P K MUNIR MR P P PHUKAN MR. A. GAYAN	MRS. R BORAH SC, NF RLY
20	WP(C)/4605/2022 B/O	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED MR. P DEKA MR A DAS P. GHOSH	GA, ASSAM
21	Arb.P./15/2023 FIXED	M/S PEYUSH TRADERS Versus THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
22	Arb.P./16/2023 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. A K DUTTA DY.S.G.I.
23	Arb.P./19/2023 FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus M/S PROJECT HOUSING	MR. K N CHOUDHURY MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA

24	WP(C)/358/2023 FIXED	PREMIER CRYOGENICS LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR. K P PATHAK Mr Arindam Baruah	MR S DUTTA (r-6) MR D KALITA (R-2,3) GA, ASSAM MR. D NATH (R-2,3) MS. M DEVI (R-2,3) MS S MOCHAHARI (r-6) MR S DUTTA (r-6) MS. M M KOTOKY, SC, AH AND VET. DEPTT.
25	WP(C)/801/2023 B/O	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
26	WP(C)/821/2023 B/O	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE
27	WP(C)/1745/2023 FIXED	DIPAK BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
28	WP(C)/2160/2023 FIXED	AJOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	MR. K N CHOUDHURY (R-5) MR. N C DAS (R-5) MS. M DEVI(R-5) MR. M DAS(R-5) MR. A DAS(R-5) MR. A DAS(R-5) MS M BORAH(R-5) SC, BTC
	WITH I.A.(Civil)/2060/2023 in WP(C)/2160/2023	NASI RAM DAIMARI, Versus AJOY KUMAR BASUMATARY AND 4 ORS	MR. K N CHOUDHURY MS. M DEVI MR. A DAS	MR. A DHAR SC, BTC
	WITH I.A.(Civil)/2524/2023 in WP(C)/2160/2023	AJOY KUMAR BASUMATARY, Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR	MR. A DAS(R-5) SC, BTC
29	WP(C)/3707/2023	SOMER ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SARMA (R-5) MR. S BISWAS (R-5) SC, P H E
30	WP(C)/4844/2023 FIXED	GITIMA BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, EXCISE DEPTT.
31	WP(C)/4849/2023 FIXED	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, EXCISE DEPTT.
ORDERS				
32	Cont.Cas(C)/270/2022	NILAMBAR DAS Versus JAYANT NARLIKAR AND ANR.	MR. K R PATGIRI MRS. C DAS	
33	Cont.Cas(C)/295/2022	KOWSAR AHMED LASKAR Versus RAKESH KUMAR AND ANR	MR. A B T HAQUE	
34	Cont.Cas(C)/61/2023	SATYAJIT DAS AND ANR Versus NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR P NEOG
35	MC/66/2023 FIXED, IN WP(C)/960/2012 (D/O) in WP(C)/960/2012	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM DY.S.G.I.
36	Review.Pet./76/2023 CAVT. NO.04392023,117800004792/023, WITH WP(C)/3177/2023 (D/O)	KAJALGAON MUNICIPAL BOARD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM MR S H MAHMUD SC, BTC FOR CAVEATOR
37	Cont.Cas(C)/131/2023	M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ANR	MS D DAS	

38	Cont.Cas(C)/136/2023	PINKI BARMAN @ PINGKI BARMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R DEKA S I AKAND	MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MS. N BORDOLOI (R1)
39	WP(C)/2020/2023 B/O	MITALI GUPTA AND 3 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MS. S DASGUPTA MS S DASGUPTA	
40	WP(C)/3466/2023 B/O, WITH CAVT. NO. 379/2023 (D/O)	HIMANGSHU SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM
41	WP(C)/4374/2023 FIXED	MD. ABDUL HASHEN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	SC, P AND R.D. GA, ASSAM
42	WP(C)/4613/2023 FIXED	DIBYAJYOTI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B BORA MR P S RAJA MS H.K.KASHYAP	SC, P AND R.D.
43	WP(C)/4739/2023 FIXED	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
44	WP(C)/5066/2023 FIXED	PINKY BHATTACHARJEE Versus THE UNION OF INDIA AND 2 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
HEARING				
45	WP(C)/2693/2012 FIXED	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
	WITH I.A.(Civil)/2741/2023 in WP(C)/2693/2012	DIPTI GOGOI DAS AND ORS Versus UNION OF INDIA and ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	MR. M K CHOUDHURY
46	WITH WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
47	WITH WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023

14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 15th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 AB/3162/2023	OM TANTI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
<u>ADMISSION</u>			
2 WP(C)/5636/2016 FIXED	PUWAT CHANDRA UWARI and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) MR. A. SARMA, SC, APTDC SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
WITH 3 WP(C)/369/2021	DINESWAR PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
WITH 4 WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	MR ANGSHUMAN SARMA(R NOS. 4,5) SC, WPT AND BC SC, FINANCE
WITH 5 WP(C)/1167/2021	JINA NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
WITH 6 WP(C)/4503/2021	PADMESWARI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. A SARMA (R-1,3,4)) MR. M HUSSAIN (R-1,3,4)) MR. LENTSO (R-1,3,4)) MS G SWAMI (R-1,3,4)) SC, WPT AND BC SC, FINANCE

7	WITH WP(C)/4508/2022	BIRALA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	MR. A SARMA (R-5) MR. M HUSSAIN (R-5) MR. K KALITA (R-5) MS G SWAMI (R-5) SC, WPT AND BC SC, FINANCE
8	WITH WP(C)/5268/2022	SMT. BINA PANI DEORI Versus THE STATE OF ASSAM AND 3 ORS.	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
9	WITH WP(C)/5280/2022	HEMENDRA BAGLARI AND 2 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WPT AND BC SC, FINANCE
10	WITH WP(C)/5643/2022	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
11	WITH WP(C)/5664/2022	UTTAR CHANDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, WPT AND BC SC, FINANCE DEPTT.
12	WITH WP(C)/6435/2022	DASILA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
13	WITH WP(C)/509/2023	SUREN CHANDRA RONGPI Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
14	WITH WP(C)/512/2023	PAKHILA DAS RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
15	WITH WP(C)/566/2023	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
16	WITH WP(C)/1799/2023	PHULESWAR BORO Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH	SC, WPT AND BC SC, APTDC SC, FINANCE
17	WITH WP(C)/1821/2023	RAMESH SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
18	WITH WP(C)/1830/2023	RABIN BORO Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, APTDC SC, FINANCE
19	WITH WP(C)/1899/2023	BASHUDHAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR. M H ALI	GA, ASSAM MR. R DHAR (R-1, R-2)
20	WITH WP(C)/2094/2023	JYOTCHNA BORO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
21	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-R-8 MRS.T BARMAN(R-8)

22	WP(C)/3559/2018 FIXED	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
23	WP(C)/8769/2018 FIXED	MALA CHOUDHURY DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P DAS MR. A DEKA	GA, ASSAM MR. A GANGULY (r-2) MR T CHHETRI (r-2)
24	WP(C)/7576/2019	QUEEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED MR. K M HALOI MR. B DAS	MR J K PARAJULI (SC, HANDLOOM AND TEXTILE) MS. P BHATTACHARYA MS. P MAHANTA MR H TALUKDAR (R-5) MR. A BORUA B R BRAHMA (R-5)
25	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
26	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
27	WP(C)/4858/2020	KALAM SINGH TIMUNG Versus THE STATE OF ASSAM AND 4 ORS	N BAISHYA MR. M SARANIA MR H MEDHI MS. I KEITZAR	GA, ASSAM MR. S R BORUAH, (R-5) SC, FINANCE
28	Review.Pet./6/2021 WP(C)/504/2014 (D/O), FIXED	C CHANDRA KUMAR Versus THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY, D.S.G.I. MR. R K TALUKDAR(R-6) ASSTT.S.G.I.
29	WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
30	WP(C)/727/2021	GAUTAM KALITA Versus UNION OF INDIA AND 5 ORS.	MR G P BHOWMIK MRS. M HORE MR D KALITA MS M KALITA	GA, ASSAM MR. B DEKA ASSTT.S.G.I.
31	WP(C)/3952/2021	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	ASSTT.S.G.I.
32	WP(C)/4449/2021	JAYANTA KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS	MR. N N JHA MR. M BERIA	GA, ASSAM SC, APDCL
33	WITH WP(C)/4399/2021	SUBENDU ROY @ SUBHENDU ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. N N JHA MR. M BERIA	SC, APDCL MR. P N GOSWAMI
34	WP(C)/4716/2021 FIXED	BIJOY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S C BISWAS (r-4,5) MR. B K DAS (1,2,3,4,5) MS A BORAH (r-4,5) SC, NF RLY
35	WP(C)/4773/2021 FIXED	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR R P SHARMA (P- 1,3,4,6,7,8 DR. B AHMED MR. P N SHARMA (P- 1,3,4,6,7,8 MR K UDDIN MR. A K AZAD	GA, ASSAM MR. N BORAH (r-6 to 13) MR H MAZUMDER (r-6 to 13)
36	WITH WP(C)/2711/2020	RANADHIR DEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. I K BURAGOHAIN	GA, ASSAM

37	WITH WP(C)/6349/2021	SOMESWAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	DR. B AHMED MR. R P SARMAH (P-8) MR. P N SHARMA (P-8) MR K UDDIN MR. H K NATH	GA, ASSAM
38	WP(C)/4846/2021 FIXED	DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	MR. J K GOSWAMI (GA, ASSAM) MR. K GOGOI MS. A TALUKDAR ASSTT.S.G.I.
39	WP(C)/5411/2021	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
40	WP(C)/5547/2021	DEVI MAYA LAMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH A CHAKMA	GA, ASSAM SC, AG MR. S K MEDHI (R5, SC, AG) MR. S K MEDHI (R5, SC, AG) SC, FOREST SC, PNRD
41	WP(C)/5688/2021	SANTOSH MISRA AND 41 ORS Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	
42	WP(C)/1229/2022	AZIZUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM SC, HEALTH SC, FINANCE
43	WP(C)/1493/2022	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
44	WP(C)/7201/2022	RAJANI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
45	WP(C)/7906/2022 FIXED	DEBESWAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, AG MR. S K MEDHI (R-3,4) MR. R BORPUJARI, SC, FINANCE DEPARTMENT MR G JALAN (R-6) MS D DEORI (R-6)
	WITH I.A.(Civil)/2511/2023 in WP(C)/7906/2022	DEBESWAR HANDIQUE, Versus THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, SBI
46	WP(C)/8100/2022	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
47	WP(C)/32/2023 FIXED	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, HEALTH
	WITH I.A.(Civil)/2623/2023 in WP(C)/32/2023	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
48	WP(C)/582/2023 FIXED	KHARGESWAR PATAR Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
49	WP(C)/2024/2023 FIXED	ALTAF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI	SC, CO OP

50	WP(C)/2065/2023	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E), ASSAM DY.S.G.I. SC, FINANCE SC, FOREST
51	WP(C)/2232/2023 FIXED	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	
52	WP(C)/3568/2023 FIXED	MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, CO OP
<u>BAIL HEARING</u>				
53	AB/1933/2023 WITH LCR, OFFICE NOTE, FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
54	AB/2154/2023 FIXED	YEANUR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
55	Cont.Cas(C)/602/2020 FIXED	SURJYA KUMAR DUTTA Versus GAURAV BOTHRA, IAS AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM
56	Cont.Cas(C)/299/2023	BIRAJ SONOWAL Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI
57	Cont.Cas(C)/300/2023	MINAKSHI HAZARIKA Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI
58	Cont.Cas(C)/301/2023	BHABEN SONOWAL Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI
59	Cont.Cas(C)/312/2023	CHANDRA DEORI Versus MRS. BINITA PEGU AND 4 ORS.	MS. D SONOWAL	
60	WP(C)/1405/2023	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN
61	WP(C)/2441/2023	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
62	WP(C)/4565/2023 FIXED	SHA JAMAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR A H AHMED	GA, ASSAM SC, SEC. EDU.
<u>HEARING</u>				
63	WP(C)/3143/2012 FIXED	MANPATI DEKA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR	SC, EDU SC, FINANCE

64	WP(C)/2116/2013 FIXED	BIMAL KR. MALAKAR Versus THE FOOD CORPORATION OF INDIA and 3 ORS	MR.R P SARMAH MR. P N SHARMA MRM R ADHIKARI MR.A R TAHBILDAR MR B KOTAKY	MR.P K ROY MR B K SINGH (R-4) MR D AKRAM (R-4) MS.K G SARMAH SC, F C I
65	WP(C)/5939/2014 FIXED	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 CRP(IO)/174/2023 B/O	KHAGEN MAHANTA Versus ARUN BARUA AND 6 ORS	MR. A IKBAL	
2 I.A.(Civil)/2690/2023 B/O in CRP(IO)/220/2023 WITH CRP(IO)/220/2023	NILIMA PHUKAN AND 2 ORS. Versus THE SIVASAGAR VIDYAPITH ME SCHOOL NILIMA PHUKAN AND 2 ORS. Versus THE SIVASAGAR VIDYAPITY ME SCHOOL	MR P KATAKI MRS R BEGUM MR P KATAKI MRS R BEGUM MS. M DEVI	
MOTION			
3 Tr.P.(CrI.)/16/2023 PART-HEARD, FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. I DAS R BARMAN	PP, ASSAM
4 Tr.P.(C.)/84/2023	IRFAN KHAN Versus NAGMA KHAN	MR. B J MUKHERJEE MS R SAHA	
5 Tr.P.(C.)/86/2023	MAMONI DAS DEY Versus DILIP DEY	MR.A K SHARMA MR. A MOBARAQUE	
6 CRP/145/2023	BHUDEV DAS Versus BHUPEN DAS AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	
7 CRP(IO)/287/2023	M AKENDRA SINGH Versus SMT. MONIKA KOCH AND 2 ORS.	MR. P J BARMAN MS R TADO	
8 CRP(IO)/288/2023	MANISH SISODIA Versus RINI KI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	
WITH I.A.(Civil)/2726/2023 in CRP(IO)/288/2023	MANISH SISODIA Versus RINI KI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	
9 CRP(IO)/289/2023	SMTI. PINKY BARAI (SARKAR) AND ANR Versus NITU SINGH AND ANR	MR G CHOUDHURY MS M N KONYAK MS SWATI SHARMA	

10	CRP(IO)/290/2023	MD. MAMAT ALI Versus SMTI. TRIPTI DAS	MR. R SARMA MS DIPALI DUTTA	
11	CRP(IO)/291/2023	RUPAM BORDOLOI Versus SUPER INFRATECH PVT LTD	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	
12	AB/3141/2023	ABINASH MAHANTA @ ABINACH MAHANTA Versus THE STATE OF ASSAM	MR P S DEKA MR. A CHETRY MR. D DAS	PP, ASSAM
<u>ADMISSION</u>				
13	CRP(IO)/209/2023	THE PRINCIPAL CUM SECRETARY DHUBRI LAW COLLEGE Versus ABDUL KUDDUS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	DR G J SHARMA
14	MACApp./360/2023	RAJMOHAN DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS	
15	MACApp./361/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RABIYA BIBI AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/2725/2023 in MACApp./361/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RABIYA BIBI AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
16	MACApp./363/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RUPANJALI BARUA @ DIPTI BARUAH AD 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MACApp./364/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH BORPATRA GOHAIN AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2759/2023 in MACApp./364/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH BORPATRA GOHAIN AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>BAIL HEARING</u>				
18	AB/1658/2023	RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR. R P SARMAH MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/163/2023	HEMEN DAS AND ANR. Versus HARSHARAM PATHAK AND 4 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/2712/2023 in RSA/163/2023	HEMEN DAS AND ANR. Versus HARSHARAM PATHAK AND 4 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
20	RSA/164/2023	SHASI PROVA MAHANTA AND 2 ORS. Versus JUGAL SAIKIA AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	
21	RSA/165/2023	ABDUS SAMAD Versus MD ALI AKBAR AND ANR.	MR G SAROWAR MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	

	WITH I.A.(Civil)/2723/2023 in RSA/165/2023	ABDUS SAMAD Versus MD ALI AKBAR AND ANR.	MR G SAROWAR MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	
22	RSA/166/2023	MONOJ JALLAN Versus M/S BADULIPAR LTD.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA	
	WITH I.A.(Civil)/2743/2023 in RSA/166/2023	MONOJ JALLAN Versus M/S BADULIPAR LTD.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA	
23	RSA/168/2023	RANJIT KUMAR DEKA Versus DHIRAJ CHOUDHURY AND ANR.	MR. K R PATGIRI MR G SARMA MS. U HAZARIKA	
	WITH I.A.(Civil)/2758/2023 in RSA/168/2023	RANJIT KUMAR DEKA Versus DHIRAJ CHOUDHURY AND ANR. PRABHAT CH. ROY AND 5 ORS. Versus MANJIR ALI BARBHUIYA AND ANR.	MR. K R PATGIRI MR G SARMA MS. U HAZARIKA MR. N H BARBHUIYA MS N J BEGUM	
<u>ORDERS</u>				
25	RSA/27/2013 WITH LCR	ABU BAKKAR Versus MONJERA KHATUN and 2 ORS	MR.H DAS MS.M BARUAH	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN
26	MACApp./381/2016 WITH LCR, B/O	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.B K JAINR-1 MS.M DASGUPTA(R-1)
	WITH I.A.(Civil)/2182/2016 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	
	WITH CO/23/2017 in MACApp./381/2016	SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTDand 2 ORS	MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
27	I.A.(Civil)/109/2017 FIXED in MFA/286400/2016	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT. LTD.	MR.K K NANDI MR. M SMITH MR.A J GHOSH MS.P KALITA	
	WITH MFA/286400/2016 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS		
28	CRP/132/2017 WITH LCR	ON THE DEATH OF PRITI RANI NANDI, HER LEGAL HEIRS- PARIMAL KUMAR NANDI AND 4 ORS Versus PRADIP CHAKRABORTY	MS.F AHMED	
29	RSA/349/2017 WITH LCR	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)

30	RSA/361/2017 CAVT. NO. 1200/2016 WITH LCR	SRI SUBHAN BHAGAWATI Versus SRI ISWAR BHAGAWATI and 4 ORS	MR. S C BISWAS MR.P P BARUAH MR.S TAI MS J BORAH MR.R SARMA MR. P S BISWAS MR. S K SARMA MR. A IQBAL	MS.B CHOUDHURY MR.S SAHU MS.J DAS FOR CAVEATOR
31	CRP/135/2018 B/O WITH I.A.(Civil)/3356/2018 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR. M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2) MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
32	I.A.(Civil)/3447/2018 in LA.App./50/2018 WITH LA.App./50/2018	SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MR. SHEELADITYA MS. K DAS	MR. S C KEYAL GA, ASSAM GA, ASSAM
33	I.A.(Civil)/1082/2019 in Mat.App./17864/2018 WITH Mat.App./17864/2018 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MS. P R MAHANTA MR. S R GOGOI	
34	I.A.(Civil)/3617/2019 in LA.App./4851/2018 WITH LA.App./4851/2018 (Filing Number) WITH I.A.(Civil)/4298/2019	UNION OF INDIA Versus JAHURA BEWA AND 6 ORS. UNION OF INDIA Versus JAHURA BEWA AND 6 ORS UNION OF INDIA Versus JAHURA BEWA AND 6 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	Mr G Bordoloi SR, GA, ASSAM
35	CRP(IO)/40/2020 WITH I.A.(Civil)/839/2020 in CRP(IO)/40/2020 WITH I.A.(Civil)/841/2020 in CRP(IO)/40/2020	THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 5 ORS THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS THE DISTRICT COLLECTOR Versus JAHURA BEWA AND 6 ORS	MR G BORDOLOI JR. GA, ASSAM JR. GA, ASSAM JR. GA, ASSAM	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MRS. UMA CHAKRABORTY MS. M CHATTERJEE
36	I.A.(Civil)/233/2021 IN RSA 295/2014(D/O) in RSA/295/2014 WITH I.A.(Civil)/232/2021 WITH I.A.(Civil)/234/2021	NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS. NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS.	MR. M A CHOUDHURY MR. M A CHOUDHURY MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR H R CHOUDHURY

	WITH I.A.(Civil)/235/2021	NURUL AMIN AND 2 ORS. Versus ON THE DEATH OF NIMAR ALI HIS LEGAL HEIRS AND 2 ORS.	MR. M A CHOUDHURY	
37	CRP/98/2022	M/S BIJAY KUMAR AGARWAL AND SONS (HUF) Versus M/S A T M CARGO MOVERS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. K D CHETRI MR. P BAJAJ
38	RSA/172/2022	MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
39	I.A.(CrI.)/697/2022 AB 2687/2022(D/O) in AB/2687/2022	MANJU MANDAL SARKAR Versus MITHUN MANDAL AND 3 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	MR S M ABDULLAH P MS A HUSSAIN
40	I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus DHARMESWAR SARMA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MS.S DASGUPTA MR.P K DEBROY(R-1)
	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
41	I.A.(Civil)/2609/2022 in RSA/149/2007 (D/O), WITH LCR in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	MR. SAILENDRA DEKA MR. D CHOUDHURY
	WITH Review.Pet./9629/2022 (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
42	CRP/93/2023	RAJESH BHARTIA AND 5 ORS Versus KRISHNA KUMAR BHARATIA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS A K CHOUDHURY MR M CHOUDHURY
43	I.A.(Civil)/104/2023 WITH LCR, FIXED in MACApp./609/2022	CHAITALI DEB AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	MR. R K BHATRA
	WITH MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. Versus CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	MR. M TALUKDAR MR M HASSAN MS. M BORUAH
	WITH I.A.(Civil)/2645/2022 in MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. Versus CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
44	I.A.(Civil)/1458/2023 WITH LCR, B/O in MACApp./343/2017	KAPTLUANGA Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MS. P BARUAH	

	WITH MACApp./343/2017	UNITED INDIA INSURANCE CO. LTD. Versus KAPTLUANGA and ANR.	MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.S C KEYAL MS. P BARUAH (R1) MS. P BARUAH (R1) MS.G SARMAH
45	I.A.(Civil)/1643/2023 in RSA/273/2014(D/O), WITH LCR in RSA/273/2014	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
	WITH MC/49/2023	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/1644/2023	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
46	I.A.(Civil)/2373/2023 WITH LCR, FIXED in MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MR H K DAS MR N K SARMA	
	WITH MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR H K DAS	
HEARING				
47	MACApp./505/2017 WITH LCR, FIXED	SMTI PROBE BALA DEBI @ PURBESWARI DEBI and 3 ORS Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.H DAS MS.P BORDOLOI	MR. R C PAUL (r-1)
STAY MATTERS				
48	Test.App./2/2022 WITH LCR	DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN	MR B D DAS MR H K SARMA B B HUSSAIN	MR. S P ROY MS S DAS JYOTISH DAS
49	Tr.P.(C)./36/2023	SMTI. AKLIMA BEGUM Versus MRS. REZIA KHATUN AND 3 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MD. S ALOM MR. M S ALAM MR S J SHAMIM
50	Tr.P.(C)./40/2023	ANJAN KR. OJAH Versus BHANITA TALUKDAR	MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
51	CRP(IO)/228/2023 CAVT. NO.07192/023, FIXED	POONAM MAHANTA SARMA Versus KALYAN SARMA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	MR. P K ROYCHOUDHURY MR. M K DAS MR. U S BORA B. CHETRY

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023

7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
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12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3025/2023 WITH OFFICE NOTE, FIXED	SHAILEN NGATE @ NARAH Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
2	Bail Appln./3229/2023	JAHDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
3	Bail Appln./3240/2023	ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
MOTION				
4	Crl.Rev.P./357/2023	MAJIBAR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MR. A S CHOUDHURY MR R A AHMED MR M AHMED	PP, ASSAM
5	Crl.Rev.P./386/2023	THE DIRECTOR, ENFORCEMENT DIRECTORATE AND ANR Versus SUNANDA PAUL	MR. R K D CHOUDHURY	
6	Crl.Rev.P./387/2023	MONOJ SINGHA Versus PUINA BATI SINGHA	MR. P K DEKA MD. S ALOM MR S J SHAMIM	
7	Crl.Pet./871/2023 WITH LCR 2 FILES, FIXED	SALATUR RAHMAN Versus HE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
8	Crl.Pet./975/2023	SIBONG LAMBA CHANG Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
9	Crl.Pet./976/2023	HEMANGA BORA Versus SUKANYA LAHKAR	MR G BAISHYA MS. P DAS	
10	Crl.Pet./980/2023	KALPITA SHARMA Versus THE STATE OF ASSAM AND ANR.	MS. M BORDOLOI MR. A DAS MR. N I KHAN	PP, ASSAM
11	AB/3152/2023	AZMAT ALI @ AZMOT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
12	AB/3153/2023	JOHIRUL ISLAM MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

13	AB/3156/2023	SANTANU BORGOHAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA D ROY	PP, ASSAM
14	AB/3161/2023	KRISHNA LASKAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/3164/2023	JAHAN UDDIN AND ANR Versus THE STATE OF ASSAM	MR. R BORA MR. D. BORAH	PP, ASSAM
16	AB/3166/2023	RASIDUL ISLAM @ SAHIDUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
17	AB/3168/2023	SHAHZAHAN ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM MR H A AHMED	PP, ASSAM
18	AB/3170/2023	TAJUL ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
19	AB/3175/2023	FAKAR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
20	AB/3179/2023	PANKAJ KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
21	AB/3180/2023	ABHISHEK MISHRA Versus THE STATE OF ASSAM	MR M GARODIA MR S SHARMA MS R DAS	PP, ASSAM
22	AB/3181/2023	DEBDAS BORAH @ RANJIT BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
<u>ADMISSION</u>				
23	Crl.Rev.P./519/2022 WITH LCR 1 FILE	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 2 ORS	MR J C GAUR M. DEY	MISS. M DAS MD. S ISLAM MR. M DEKA PP, ASSAM
24	Crl.Pet./787/2022 WITH LCR 1 FILE	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. I A TALUKDAR (R1, R2) MR. B HUSSAIN (R1, R2)
25	Crl.Pet./180/2023 WITH LCR (FOUR FILES).	MOHIBUL HAQUE @ MONI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. U CHOUDHURY	MR P KATAKI (R-2) MRS R BEGUM(R-2) PP, ASSAM
26	Crl.Pet./215/2023	PRANJAL GANGULI Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. M.P. BORAH (r-2) PP, ASSAM MS. N DAS (R-2)
27	WITH Crl.Pet./497/2023	PRANJAL GANGULI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. B CHOWDHURY(R-2) MR. S R ISLAM (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/1554/2023 FIXED	SARBESWAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
29	WITH AB/66/2023	PRABHAT RAJBONGSHI AND 3 ORS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM

30	AB/2232/2023 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
31	AB/2390/2023 FIXED	PARTHA SARATHI DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
32	AB/2608/2023 FIXED	ALI HUSSAIN @ HUSSEIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	AB/2781/2023 FIXED	BISWAJIT BURAGOHAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MS B CHOUDHURY PP, ASSAM
34	AB/2843/2023 FIXED	MAKIBUL ISLAM Versus THE STATE OF ASSAM ,	MR. R ALI MR H A AHMED	PP, ASSAM
35	AB/2979/2023 FIXED	RAHUL HALOI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
ORDERS				
36	Crl.Rev.P./27/2019 WITH LCR 1 FILE	ASRAFUL HOQUE BEPARI Versus THE SUB-DIVISIONAL MAGISTRATE	MR. S BORTHAKUR MR D C NATH MR. P K BORAH	PP, ASSAM
37	W.P.(Crl.)/43/2022 FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
38	Crl.Pet./502/2022	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. A DAS MS. P ADHIKARI	PP, ASSAM
39	Crl.Pet./67/2021	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	G UDDIN MR. S DAS MS. P ADHIKARI	PP, ASSAM
40	I.A.(Crl.)/725/2022 in Crl.Rev.P./8929/2022	RAKESH NATH Versus SHYAM SUNDAR SHARMA	MR C GOSWAMI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH
	WITH Crl.Rev.P./8929/2022 (Filing Number)	RAKESH NATH Versus SHYAM SUNDAR SHARMA -F	MR C GOSWAMI	
41	Crl.Pet./1319/2022 WITH SCANNED COPY OF LCR.(ONE FILE).	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. A H M R CHOUDHURY MR. A WAHAB	PP, ASSAM
42	WITH Crl.Pet./687/2022	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
43	Crl.L.P./27/2023 WITH OFFICE NOTE in Crl.A./2925/2023	JAYANTA GOGOI Versus THE STATE OF ASSAM AND AND 5 ORS.	MR. P BOIRAGI MRS. B TALUKDAR MR G G GOGOI	MR B SHARMA (R-4,5) Ms. R. R. BORAH (r-3) MS G.PURI (r-3) PP, ASSAM
	WITH Crl.A./2925/2023 (Filing Number)	JAYANTA GOGOI Versus THE STATE OF ASSAM AND.5 ORS A	MR. P BOIRAGI	

	WITH I.A.(CrI.)/470/2023	JAYANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MRS. B TALUKDAR MR G G GOGOI	PP, ASSAM
44	I.A.(CrI.)/164/2023 O Y 7 M 28 D :WITH LCR 5 FILES, P.B.-1, FIXED in CrI.A./76/2023 WITH CrI.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
45	CrI.Rev.P./291/2023 FIXED	RAJU ALI Versus THE STATE OF ASSAM KAUSHIK AGARWAL AND 4 ORS Versus SMT. MINA KUMARI PRASAD (AGARWAL)	M K BORAH MS. P. KASHYAP MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY	MR. S SAIKIA (R-2) PP, ASSAM
46	CrI.Pet./743/2023	THANGKHAN SIAM Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
47	CrI.Pet./839/2023 FIXED	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM
HEARING				
48	CrI.A./210/2009 WITH LCR 8 FILES, FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
49	CrI.Pet./303/2016 WITH LCR 1 FILE, FIXED	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
50	I.A.(CrI.)/666/2022 WITH LCR 3 FILES, FIXED in CrI.A./277/2022 WITH CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR. PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023

14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/6143/2022	GIRENDRA BORO Versus THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC
ORDER (STAY VACATING)			
2 I.A.(Civil)/914/2023 in WP(C)/7883/2022	THE PUNJAB NATIONAL BANK AND 2 ORS Versus M/S N E INFRA AND ANR.		MR. A CHAMUAH MR. D M NATH
WITH WP(C)/7883/2022	M/S N E INFRA Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. A CHAMUAH MR. D M NATH	SC, PNB
ORDER NO STEPS			
3 WP(C)/4459/2022	AYUB ALI AND 164 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)			
4 I.A.(Civil)/2523/2023 in Cont.Cas(C)/278/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 5 ORS	MR H DAS	
WITH Cont.Cas(C)/278/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND ORS.	MR H DAS MR H DAS MS KEWI MR D KHAN MS A ROY	
5 I.A.(Civil)/2579/2023 in Cont.Cas(C)/771/2022	BAKUL CHANDRA BRAHMA, Versus AKASH DEEP AND ANR	MR R DHAR MR B C MUCHAHARY	
WITH Cont.Cas(C)/771/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA(r-1) MS. R B BORA(r-1) MR. S BORA(r-1)
6 I.A.(Civil)/2696/2023 in Cont.Cas(C)/251/2023	NABAJEET DAS Versus ANURAG GOEL, I.A.S. AND ANR.	MR. U K NAIR MR. A BORO	

	WITH Cont.Cas(C)/251/2023	NABAJEET DAS Versus ANURAG GOEL, I.A.S.	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	
7	I.A.(Civil)/2697/2023 in Cont.Cas(C)/661/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO	
	WITH Cont.Cas(C)/661/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. B CHOUDHURY MR P NAYAK
8	I.A.(Civil)/2698/2023 in Cont.Cas(C)/767/2022	BAKUL CHANDRA BRAHMA Versus AKASH DEEP AND ANR.	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/767/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
<u>ADMISSION</u>				
9	WP(C)/5245/2013	DR. BHABENDRA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR.R C SAIKIA MR.M KALITA	GA, ASSAM MS. D L DEKA (R6) MS. A DAS (R6) MR. D UPAMANYA (R6)
10	WP(C)/6709/2017 FIXED	BORNALI KUMARI @ BORNALI KALITA @ BARNALI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.N DEKA MS.D GHOSH MR.A MAHANTA	GA, ASSAM SC, HEALTH SC, NHM
11	WP(C)/3324/2018	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A BORA MR T CHHETRI MR. S BORAH	GA, ASSAM MR. J I BORBHUIYA (R6) MS F BEGUM (R6) MR. L MOHAN (R6) MRS. K H CHOUDHURY (R6) MR. R ALI (R6)
12	WITH WP(C)/4233/2017	FAZNUR HAQUE Versus THE STATE OF ASSAM and 7 ORS.	MR H I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR.A GANGULY R- 6,7and8 MR.A BORA(R- 6,7&8)
13	WITH WP(C)/5023/2017	FAZNUR HAQUE Versus THE STATE OF ASSAM and 11 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	MR.B N SARMA GA, ASSAM MR.A GANGULYR- 7,11and12R-6 MR.A BORA(R- 7,11&12)(R-6)
14	WITH WP(C)/6297/2017	FAZNUR HAQUE Versus THE STATE OF ASSAM and 11 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM MR.A GANGULY(R- 6 to 12) MR.A BORAR- 6 to 12 MR.G SAHU(R- 6 to 12)
15	WP(C)/3065/2019	AMAR JYOTI GOGOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. R GOSWAMI MS. P. KALITA	S N SARMA (R2-R5) MR. M HUSSAIN (R2-R5) MR. K KALITA (R2-R5) MR. C K S BARUAH ASSTT.S.G.I. SC, O.I. CO. LTD.
	WITH I.A.(Civil)/924/2023 in WP(C)/3065/2019	AMAR JYOTI GOGOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. R GOSWAMI	SC, I O C

16	WP(C)/7111/2019	BISHNU PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM SC, FOREST
17	WP(C)/9246/2019 FIXED	SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE
18	WP(C)/928/2020 FIXED	M/S. MAYUR ENGINEERING WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, FINANCE AND TAXATION SC, FINANCE
19	WP(C)/721/2021 FIXED	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI
20	WP(C)/2154/2021	RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R- 1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6)
21	WP(C)/3572/2021 FIXED	MANORANJAN BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR H BURAGOHAIN MS A DEVI MR R SINGH	GA, ASSAM SC, FOREST
22	WP(C)/6126/2021 FIXED	DEEPALI BARTHAHUR Versus STATE BANK OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	MR. K K DEY MR V K BAROOAH
23	WP(C)/6214/2021 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
24	WITH WP(C)/5638/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
25	WP(C)/7062/2021 FIXED	GITALI KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A SATTAR MR H K BARUAH	MR. R K D CHOUDHURY (DY. SGI) ASSTT.S.G.I. SC, I O C
26	WP(C)/1028/2022	SAIRA BEGUM @ SAIRA BEGUM LASKAR Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
27	WP(C)/5649/2022	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. A GANGULI, SC, PNB
28	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
29	WP(C)/7131/2022 B/O	ATOWAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE

30	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
31	WP(C)/7714/2022	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM MR. P SENGUPTA (R5) MS P SAIKIA (R5)
32	WP(C)/7969/2022	ALI HUSEN AND 79 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
33	WP(C)/782/2023	PARIKSHIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. J SARMAH	MR. B DEKA DY.S.G.I.
34	WP(C)/1299/2023	DALI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/1410/2023	ABDUL HAMID Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	SC, REVENUE SC, FINANCE
36	WP(C)/1444/2023	ABDUL MOJID Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/1858/2023	DEBENDRA BORO AND 71 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	GA, ASSAM SC, PWD SC, REVENUE SC, BTC
38	WP(C)/2752/2023	M/S UTSHAV COMMERCIAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINHA	GA, ASSAM SC, FINANCE
39	WP(C)/5033/2023 FIXED	JAMUNA PRASAD SHAH AND 23 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA MR. D J DAS	SC, PWD ROAD DY.S.G.I. SC, NHIDC
<u>ORDERS</u>				
40	WP(C)/387/2014 FIXED	MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
41	Cont.Cas(C)/156/2016 FIXED	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
42	Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
	WITH I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
43	WP(C)/1961/2022	ANJANA SAVAPANDIT Versus THE UNION OF INDIA AND 6 ORS	MR. P C GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR S BORTHAKUR MR. D GOGOI ASSTT.S.G.I.
44	WP(C)/5723/2022	KUNURAM RONGHANG Versus THE STATE OF ASSAM AND 11 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	MR M H AHMED (r-7,8,9) GA, ASSAM I AMIN (r-7,8,9) SC, SOIL CONSERVATION DEPTT.
45	Cont.Cas(C)/49/2023	ARATI BORA CHOUDHURY Versus BHASKAR JYOTI MAHANTA AND ANR	MR. M ISLAM	MR. D NATH (R-2) MR. H R DAS (R-2)
46	Cont.Cas(C)/291/2023 FIXED	JONAH TERRANG Versus TENSING RONGPI	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR J CHUTIYA MS. S KEMPRAI

47	WP(C)/1647/2023	MOKABUL HUSSAIN AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
48	I.A.(Civil)/2597/2023 in WP(C)/1827/2023 WITH WP(C)/1827/2023	PANKAJ MAJUMDAR, Versus UNION OF INDIA AND 5 ORS. PANKAJ MAJUMDAR Versus UNION OF INDIA AND 5 ORS.	MR. L P NATH MR. L P NATH	MR K DAS DY.S.G.I. MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
	I.A.(Civil)/1624/2023 in WP(C)/1827/2023	CHAIRPERSON, STATE BANK OF INDIA Versus PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
49	WP(C)/3215/2023	SUJIT SAHA, EX- PRESIDENT, 94 KHAIRABARI GAON PANCHAYAT Versus THE STATE OF ASSAM	MD KHAN	SC, P AND R.D. GA, ASSAM
50	WP(C)/3958/2023	PURBANCHAL BUILDTECH PRIVATE LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR A CHAKRABORTY	MR. B D KONWAR SR. ADV. (R-5) MR. R SALOI (R-5) SC, PWD
51	WP(C)/4171/2023 FIXED	MANIR ALI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. T U BHUYAN MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE SC, PWD
52	WP(C)/4260/2023 FIXED	DHING TOWN JAME MASJID AND EIDGAH COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM
53	WP(C)/5013/2023 FIXED	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>			
1 AB/3173/2023	JONAB ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<u>MOTION</u>			
2 WP(C)/1100/2023 B/O	DIGANTA SENAPATI Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	SC, ELEM. EDU GA, ASSAM
3 WP(C)/1302/2023 B/O	LAKHYA JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	GA, ASSAM SC, SEC. EDU.
4 WP(C)/1522/2023 FIXED	IMDADUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
5 WP(C)/1664/2023 B/O	MANDIRA PATAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI MR. B BISHAYA	SC, ELEM. EDU GA, ASSAM
6 WP(C)/2823/2023 B/O	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
7 WP(C)/5217/2023 B/O	MOBRUL ISLAM TAPADAR Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
8 WP(C)/5220/2023 B/O	AFZHAL HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
9 WP(C)/5298/2023	SAGAR CHANDA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
10 WP(C)/5300/2023	ARUP KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
11 WP(C)/5304/2023	MONALISHA HAZARIKA Versus THE DEPUTY COMMISSIONER, GUWAHATI REGION AND 2 ORS	R KR DAS	GA, ASSAM SC, KVS

12	WP(C)/5307/2023	KAKALEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU SC, U G C
13	WP(C)/5310/2023	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR H P NEPAL	SC, ELEM. EDU
14	WP(C)/5320/2023	SONJAY KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
15	WP(C)/5323/2023	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE, NAMTI GIRLS HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, SEC. EDU.
16	WP(C)/5325/2023	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU
17	WP(C)/5327/2023	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/5329/2023	DIDARUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5337/2023 B/O	MUSTAFA MAHMOOR KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5338/2023	DR. HARWE INGTI KATHARPI Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. A I KATHAR MS. C NEWME MR R.BEZBARUAH MR A SARANIA	SC, HIGHER EDU SC, HIGHER EDU
21	WP(C)/5340/2023	CHAINI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, D M E SC, WPT AND BC
22	WP(C)/5342/2023	VISHAKHA CHANDRAVANSHI Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, D M E SC, WPT AND BC
23	WP(C)/5343/2023	RAMESH RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, BTC
24	WP(C)/5353/2023	RAHMAT ULLAH LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5357/2023	MUKTADIR ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/5366/2023	AYESHA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE	SC, ELEM. EDU GA, ASSAM
27	WP(C)/5367/2023	NABAJYOTI DEVI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA	GA, ASSAM SC, SEC. EDU.
ADMISSION				
28	WP(C)/5041/2016 FIXED	MD. MAHSEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT

29	WP(C)/8314/2018 FIXED, WITH WP(C)/544/2015 (D/O)	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) MR. R MAZUMDAR, SC, DIB. UNIVERSITY (R-8) SC, U G C
30	WITH WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
31	WP(C)/8807/2019 FIXED	MINAKHI BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	SC, ELEM. EDU GA, ASSAM
32	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
33	WP(C)/449/2021 FIXED	ISWAR PRASHAD BORAH Versus THE STATE OF ASSAM AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	GA, ASSAM SC, SEBA
34	WP(C)/1949/2021 B/O	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
35	WITH WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
36	WP(C)/3430/2021 FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
37	WP(C)/3694/2021 FIXED	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS N BEGUM (P1-10,1- -23) MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, RMSA SC, SEC. EDU.
38	WP(C)/5945/2021 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD	SC, ELEM. EDU GA, ASSAM
39	WP(C)/2815/2022 FIXED	RAHUL DEV BRAMHA Versus THE GAUHATI HIGH COURT AND 6 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR S KHOUND (R-5) MR. A LAL (R6, R7) MR A BRAHMA (R6, R7) SC, GHC
40	WP(C)/5804/2022 B/O	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
41	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
42	WP(C)/6419/2022 B/O	TRIPTI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B CHANDA	SC, EDU

43	WP(C)/8310/2022 FIXED	DR. DIBYAJYOTI MAHANTA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. A M BORA (R-1,2) MR. J PATOWARY (R-1,2) MS. C CHOUDHURY (R-1,2) MR. N D SARMA MR. V A CHOWDHURY (R-1,2)
	WITH I.A.(Civil)/510/2023 in WP(C)/8310/2022	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND ANR Versus DR. DIBYAJYOTI MAHANTA AND ANR.	MR. J PATOWARY	SC, HIGHER EDU MR K K MAHANTA (Sr. Advocate)
44	WP(C)/1213/2023 B/O	ANIL TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. D CHETIA	MR. R DE MR A GOHAIN (R-4) MR. S DIHINGIA (R-4) MS. D PATHAK SC, SEC. EDU.
45	WP(C)/1551/2023 FIXED	DR. MATIUR RAHMAN Versus GAUHATI UNIVERSITY AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MS. B CHOWDHURY (R-4) SC, G U
	WITH			
46	WP(C)/4111/2022	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
47	WP(C)/1845/2023 FIXED	MRS. JYOTI SINGH PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, HIGHER EDU
48	WP(C)/2042/2023 FIXED	MD. SADIQUE ANUWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, SEC. EDU.
49	WP(C)/2571/2023 FIXED	BIPRAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
	WITH			
50	WP(C)/3718/2023	MRIDUPAVAN BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
<u>ORDERS</u>				
51	Cont.Cas(C)/375/2021 FIXED	SMTI GITANJALI KALITA Versus JAGADISH PRASAD BRAHMA, AES	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. S BORA
52	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MS. N PHUKAN
53	Cont.Cas(C)/555/2023	PHANIDHAR GOSWAMI Versus POMI BARUAH, ACS	MR N SARMA	
54	Cont.Cas(C)/556/2023	ABDUL JALIL SARKAR Versus MASI TOPNO, ACS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
55	Cont.Cas(C)/558/2023	SMT. PIYALI DEBNATH Versus SANJAY KUMAR MILI	MR. J AHMED H G DAISY MR N ZAMAN	
56	Cont.Cas(C)/559/2023	SMTI. MAITRI MANNA Versus SANJAY KUMAR MILI	MR. J AHMED H G DAISY MR N ZAMAN	

57	I.A.(Civil)/2598/2023 FIXED in WP(C)/4380/2023 WITH WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. S Z B AKLAS	SC, SEC. EDU.
		SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. J I BORBHUIYA MD. S Z B AKLAS MS F INTAZ	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2290/2023 in WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, SEC. EDU.
58	WP(C)/4580/2023 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3236/2023	ABDUL KAYUM Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
<u>MOTION</u>				
2	Crl.Rev.P./382/2023	KAMALA BEGUM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
3	Crl.Rev.P./383/2023	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
4	Crl.Pet./974/2023	BOLIN KONWAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
5	Crl.Pet./977/2023	JUME BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	PP, ASSAM
6	Crl.Pet./979/2023	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
7	AB/3171/2023	ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Rev.P./38/2021 WITH LCR 4 FILES, FIXED	DALIM GOGOI @ DALIM KUMAR GOGOI Versus SMTI. CHANDRA PRAVA DAS	MR. K M HASSAN	MR. T BARUAH (R-1) MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
9	Crl.Pet./92/2022 FIXED	PINKY @ MD MAHRUM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	MS. R. R. SAIKIA (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./2969/2023 WITH OFFICE NOTE, FIXED	BIJU SAIKIA @ BIRAJ SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

11	Bail Appln./2981/2023 FIXED	RIZARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
13	AB/1892/2023	MD. FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
14	AB/1899/2023 FIXED	SOFIQUIL ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MS. Q DAS	PP, ASSAM
15	AB/2109/2023 WITH OFFICE NOTE, FIXED	GULBAHAR ISLAM @ GUL BAHAR Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
16	AB/2115/2023 FIXED	SUBHENDU DEY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
17	AB/2614/2023 FIXED	ABDUL GONI BARBRBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
18	AB/2686/2023 FIXED	DAYAL SINGHA Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS MR. B GOGOI	PP, ASSAM
19	AB/2739/2023 FIXED	RAJIB NATH Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
20	AB/2827/2023 FIXED	MD. SAIDUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM

ORDERS

21	Crl.Rev.P./172/2023 WITH LCR 4 FILES	DEBANANDA SAIKIA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
22	Crl.Rev.P./335/2023 FIXED	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM

HEARING

23	Crl.Pet./237/2021 WITH LCR 3 FILES, FIXED	BINOY KUMAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023

13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 15th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3231/2023 B/O	MD. SABAR ALI @ SHANTU @ SHANU Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
2	Bail Appln./3244/2023	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./321/2023 FIXED	JOMILA KHATUN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM S A KHAN	PP, ASSAM
4	Crl.Rev.P./381/2023	CHANDRA SHAH Versus THE STATE OF ASSAM AND ANR	MR. S AGARWAL MR A HAWARI	PP, ASSAM
	WITH I.A.(Crl.)/853/2023 in Crl.Rev.P./381/2023	CHANDRA SHAH Versus THE STATE OF ASSAM AND ANR	MR. S AGARWAL MR A HAWARI	PP, ASSAM
5	Crl.Rev.P./384/2023	PHURKAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
6	Crl.Rev.P./385/2023	RINKU DAS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
7	Crl.Pet./775/2023	ABDUL SAMAD Versus MUHIBUL ROHMAN	MD. I HUSSAIN H M S ELAHI	
8	Crl.Pet./978/2023	PRAMIR GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
9	AB/3154/2023	SADIQUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR A K AHMED MR DIGANTA BHATTA	PP, ASSAM
10	AB/3167/2023	AZIBOR RAHMAN Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

11	AB/3174/2023	MD. RAFIQUK ISLAM AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR S HUSSAIN MR A ALAM MR. A W MONDAL S UDDIN	PP, ASSAM
12	AB/3177/2023	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
13	AB/3178/2023	ALOM ALI Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
14	AB/3182/2023	MRINMOY DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./140/2015 WITH LCR 3 FILES	DHANJIT KR. DAS Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM	MR.T J MAHANTA(R-2) MR.P P DUTTAR-2 MR.A BHATTACHARYYA(R-2) PP, ASSAM
16	Crl.Pet./734/2021 WITH LCR 2 FILES, FIXED	DIBYA JYOTI HAZARIKA @ JYOTI ADVOCATE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	MR A K MAHESWARI (R-2) PP, ASSAM
17	Crl.Pet./493/2023 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus PRITAM SINGH	MR. S C KEYAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
18	Crl.Pet./558/2023 WITH LCR 4 FILES, FIXED	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM
WITH				
I.A.(Crl.)/608/2023				
in Crl.Pet./558/2023				
19	Crl.Pet./656/2023 FIXED	MRS. MAHARUN NESHA Versus NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG AND 2 ORS	MR D KALITA MR. A BORO	PP, ASSAM
19	Crl.Pet./656/2023 FIXED	DHARANI KR DAS Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2724/2023 FIXED	TARJAN KALANDI Versus THE STATE OF ASSAM	MRS. S KHATANIAR LEGAL AID COUNSEL	PP, ASSAM
21	Bail Appln./2940/2023 FIXED	SHAIZUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
22	Bail Appln./3060/2023 WITH LCR AND CASE DIARY, FIXED	SUMAR ALI @ GONESH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
23	Bail Appln./3131/2023 FIXED	AMIYA CHUTIA AND 2 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH	PP, ASSAM
BAIL HEARING				
24	AB/83/2023 FIXED	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
25	AB/365/2023 FIXED	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM

26	AB/376/2023 FIXED	SMT. JAYANTI DAS Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
27	AB/1251/2023 WITH LCR AND CASE DIARY, FIXED	AMARENDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
28	AB/1537/2023 FIXED	NIRANJAN BORGHAIN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
29	AB/1772/2023 FIXED	MAINUL HAQUE LASKAR AND ANR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
30	AB/1968/2023 FIXED	JAKARIYA @ ZAKARIA AHMED Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
31	AB/2181/2023	NOWAB ABDUL ROUF RAHMAN @ ABDUL ROUF AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
32	AB/2246/2023 FIXED	JONALI CHAKRABORTY Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
33	AB/2607/2023 FIXED	RAMA NATH SAHA AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
34	AB/2846/2023 FIXED	AZMAL HUSSAIN LASKAR @ MONTAI Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MR. B SAHARIA MS A BEGUM	MS S R MAZARBHUIYA (FOR INFORMANT) S. M. ZINNA (FOR INFORMANT) PP, ASSAM
35	AB/2966/2023 FIXED	HARDIK SETHIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	AB/3046/2023 FIXED	ABDUL MATLIB LASKAR AND 8 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MS A BEGUM	PP, ASSAM
37	AB/3048/2023 FIXED	SUMIT DAS Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
ORDERS				
38	Crl.Rev.P./342/2015	DEBAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM
	WITH I.A./1606/2015 in Crl.Rev.P./342/2015	DEBAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM
39	Crl.Pet./145/2018	SOHELI SEAL SARKAR Versus MD. SAYED AND ANR.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	MR. S K SINGHA MR. B KUMAR
40	I.A.(Crl.)/1066/2019 WITH OFFICE NOTE in Crl.A./10408/2018	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	
	WITH Crl.A./10408/2018 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION Versus SH. G.S MAHAPATRA		
	WITH Crl.L.P./107/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	MR. T J MAHANTA MR. P P DUTTA MR. S DUTTA

41	Crl.L.P./25/2022 WITH OFFICE NOTE in Crl.A./2886/2022 WITH Crl.A./2886/2022 (Filing Number)	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR	MR A TEWARI (R2, R3) MS. C DUTTA (R2, R3) MS. K HAZARIKA (R2, R3) PP, ASSAM MS. B SARMAH (R2, R3)
42	Crl.Rev.P./491/2022 WITH LCR 1 FILE	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. B KUSHAL CHANDRA DAS Versus SMTI. MAMON CHUTIA DAS ISHAN TALUKDAR AND 2 ORS.	MR. K BHATTACHARJEE MR. A GANGULY MS. M ROY MR T CHHETRI MR. S S BAROOAH	
43	I.A.(Crl.)/43/2023 in Crl.Pet./75/2023 WITH Crl.Pet./75/2023	Versus CHANDRAMA KALITA ISHAN TALUKDAR AND 2 ORS. Versus CHANDRAMA KALITA ARJUN DEB BARMAN Versus THE STATE OF ASSAM	MR. S S BAROOAH MR. Y S MANNAN MR. S MUNIR MR. S RANA MR. Y S MANNAN MR. S MUNIR MR. S RANA MR D K MEDHI	MR. K H KHANDAKAR MR. K M HASSAN PP, ASSAM PP, ASSAM PP, ASSAM
44	Crl.A./166/2023 3 Y 3 M 26 D :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/404/2023 in Crl.A./166/2023	ARJUN DEB BARMAN Versus THE STATE OF ASSAM NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA MR D K MEDHI	PP, ASSAM PP, ASSAM PP, ASSAM
45	Crl.A./192/2023 WITH LCR 4 FILES WITH I.A.(Crl.)/456/2023 in Crl.A./192/2023	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM DITHAKANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI	PP, ASSAM
46	Crl.A./202/2023	DITHAKANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	B J BAROOAH (R-2) MR. M B U AHMED (R-2) PP, ASSAM
47	Crl.Pet./382/2023 WITH LCR 1 FILE, FIXED	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
48	Crl.Pet./575/2023 WITH LCR 2 FILES	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
49	I.A.(Crl.)/760/2023 BA 885/2022(D/O) in Bail Appln./885/2022	DHIRAJ DEY Versus THE STATE OF ASSAM,	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
HEARING				
50	Crl.A./196/2012 WITH LCR 4 FILES, FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
51	Crl.A./42/2021 5 Y 1 M 15 D :WITH LCR 10 FILES, FIXED WITH I.A.(Crl.)/76/2021 in Crl.A./42/2021 WITH	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR. TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM PP, ASSAM
52	Crl.A./92/2022	SHRI THANGJAM THOIBA SINGH Versus THE UNION OF INDIA	MR T J SING MR. KH B K SINGH	SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./26/2023 CAVT. NO.00392/023,	NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/206/2023 in MACApp./26/2023	NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR
2	MACApp./129/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus ANSARA BEGUM AND 8 ORS.	MS S DEV	
	WITH I.A.(Civil)/957/2023 in MACApp./129/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus ANSARA BEGUM AND 8 ORS.	MS S DEV	
3	MACApp./227/2023	SELINA MARAK Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN	MS. M CHOUDHURY (r-1) MR. D SAUD (R-2) MR. N SAIKIA (R2) MS C BORAH (r-1)
4	MACApp./265/2023	SRI AJIT DEBNATH @ AJIT NATH @ ASHIT DEY Versus M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. R GOSWAMI MS. P BORTHAKUR
5	MACApp./304/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI HEMEN DEKA and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2246/2023 in MACApp./304/2023	THE NATIONAL INSURANCE CO. LTD. Versus HEMEN DEKA and ANR,	MS.R D MOZUMDAR MS.C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2248/2023 in MACApp./304/2023	THE NATIONAL INSURANCE CO. LTD. Versus HEMEN DEKA and ANR,	MS.R D MOZUMDAR MS.C MOZUMDAR MR. S P SHARMA	

6	MACApp./333/2023	SRIMATI MOMI BHATTACHARJEE and 4 ORS Versus SRI MANASH PRATIM BAILUNG and 2 ORS	MR.J SINGH MR.D SAIKIA MSB DEVI MR.R BORUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.U BARUAH MR.A HANIFA	MR.N N BHUYAN(R-3) MR.U K DUTTA(R-3) MR.B KAKATI(R-3) MR.K BORAH(R-3) MR.T R GOGOI(R-1) MR.K P GOGOI(R-1)
<u>ORDERS</u>				
7	I.A.(Civil)/1428/2016 in MACApp./277896/2016 WITH MACApp./277896/2016 (Filing Number)	NIPESH DAS and 2 ORS, Versus KAMALESWAR DEKA and 2 ORS, SRI NIPESH DAS and 2 ORS Versus SRI KAMALESWAR DEKA and 2 ORS	MS.S S SAIKIA MR.M K SHARMA MS.S S SAIKIA MR.M K SHARMA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA
8	I.A./1491/2016 in MACApp./270340/2016 WITH MACApp./270340/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus MD. LOKMAN HAKIM and ANR NATIONAL INSURANCE COMPANY LIMITED Versus MD LOKMAN HAKIM and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
9	MACApp./67/2017 WITH LCR, B/O WITH I.A.(Civil)/3855/2018 in MACApp./67/2017 WITH I.A.(Civil)/1358/2020 in MACApp./67/2017 WITH CO/5726/2020 (Filing Number) in MACApp./67/2017	SHRI KUMAR DEEPAK DAS Versus SHRI BIMAL KALITA and ANR SHRI KUMAR DEEPAK DAS Versus THE ORIENTAL INSURANCE CO. LTD. ORIENTAL INSURANCE COMPANY LIMITED Versus SRI KUMAR DEEPAK DAS AND ANR ORIENTAL INSURANCE COMPANY LIMITED Versus SRI KUMAR DEEPAK DAS AND ANR (A)	MR.B K JAIN MR.M DASGUPTA MR. B K JAIN MS. M DASGUPTA MR. A DUTTA MRS. P M DUTTA	MRS. P M DUTTA MR. A DUTTA MRS. P M DUTTA MR. B K JAIN
10	I.A.(Civil)/619/2018 in MACApp./118/2018 WITH MACApp./118/2018 WITH I.A.(Civil)/620/2018 in MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI MR.S K GOSWAMI MR. B K GOSWAMI MR.S K GOSWAMI MR. B K GOSWAMI	MR. S K SANGANERIA MR. N BHATRA MR G JALAN
11	I.A.(Civil)/2023/2019 in MACApp./7092/2019 WITH MACApp./7092/2019 (Filing Number)	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
12	I.A.(Civil)/2835/2019 in MACApp./10395/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J AHMED MR. S I BORA

	WITH MACApp./10395/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAILASH RABHA AND 2 ORS		
13	I.A.(Civil)/2093/2020 WITH LCR in MACApp./9188/2020	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS.	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MR. U N CHATTRY (R-4) MR. O LASKAR (R-4) MS M CHOUDHURY
	WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F		
14	WITH MACApp./108/2019	UNITED INDIA INSURANCE CO. LTD Versus SRI DHANIRAM NATH AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR SISHIR DUTTA MR. R ALI MR. S DUTTA MR. M B ISLAM
15	MACApp./51/2022 WITH LCR	MUSTT. KAMALA BEGUM AND ANR. Versus AYUB ALI AND 2 ORS.	MR. M TALUKDAR MS. R DAS	MR. A DUTTA (r-2)
16	MACApp./174/2022 WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MR N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
17	MACApp./220/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	MS. S DAS (r-2) MR. A KABRA (r-2) MS S GUPTA (r-2)
	WITH I.A.(Civil)/1312/2022 in MACApp./220/2022	NATIONAL INSURANCE COMPANY LTD. Versus HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	
18	MACApp./238/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MRIDULA SINHA AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3) MR K TARUNKUMAR
19	MACApp./445/2022 WITH LCR	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
20	WITH MACApp./202/2019	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
21	I.A.(Civil)/3312/2022 in MACApp./9831/2022	MD. FAZAL ALI @ FAZAL HAQUE Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. S ROY MR. M H LASKAR	MR. J KALITA (R-1) MR. M RAHMAN (r- 2) MR. S RANA (r- 2)
	WITH MACApp./9831/2022 (Filing Number)	FAZAL ALI @ FAZIL HAQUE. Versus M/S ORIENTAL INSURANCE CO . LTD AND 2 ORS A	MR. S ROY	
22	I.A.(Civil)/3819/2022 in MACApp./12721/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPIYARI NUNIA @ RAMPYARI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./12721/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPIYARI NUNIA @ RAMPYARI AND 3 ORS .. E	MR. R GOSWAMI	

23	I.A.(Civil)/390/2023 in MACApp./303/2023	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	
	WITH MACApp./303/2023 (Filing Number)	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS . B	MS M BHARATI	
24	I.A.(Civil)/2170/2023 in MACApp./865/2022	URMILA SAHU AND 2 ORS. Versus SBI GENERAL INSURANCE COMPANY LTD	MR. B BARUAH	MR. R GOSWAMI
	WITH MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B BARUAH (R-1,2,3)
	WITH I.A.(Civil)/3792/2022 in MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
HEARING				
25	MACApp./413/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
6)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
7)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
8)	MR. B NATH	14-09-2023	To	11-10-2023
9)	MR J DAS	08-09-2023	To	06-10-2023
10)	MS. A VERMA	11-09-2023	To	16-09-2023
11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
16)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
19)	MR. T ISLAM	04-09-2023	To	22-09-2023